

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 11496/2021/RG

Dated: 26-11-2021

Whereas vide Notification No. 808 RG/GS dated 27.08.2021, the merit list of the Candidates who appeared in the Interview held for engagement of Research Assistants in the High Court of Jammu & Kashmir and Ladakh in pursuance of High Court Notification No. 796 dated 01.02.2021, was notified with the stipulation that the merit list, so notified, shall be valid for one year from the date of publication which will serve the purpose of Waiting List.

Whereas, Guideline 7(vii) of "Scheme/Guidelines for the appointment of Research Assistant to Hon'ble the Chief Justice/Hon'ble Judges in the High Court of Jammu & Kashmir and Ladakh" provides that a merit list shall be drawn in order of merit to be kept on the panel of Research Assistants for assignment which shall have one year validity from the date of its publication.

Whereas, in the recent past seven positions of Research Assistants have fallen vacant. The matter was placed before the Hon'ble Chief Justice and His Lordship has been pleased to direct that candidates, next in order of merit in the panel be engaged as Research Assistants.

Now therefore, the following candidates who are on the panel figuring next to the last engaged candidate are hereby engaged as Research Assistants on consolidated honorarium of Rs. 40000/- per month:

Srinagar Wing

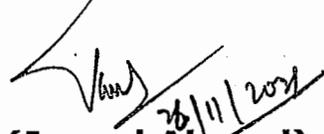
S. No.	Roll No.	Name of the Candidate Mr/Ms	Parentage S/Shri	Residence
1	129	Ayesha Showket	Showkat Hussain	Gania Mohalla Manzgam, Brane Nishat, Srinagar
2	09	Tabia Fatima	Hakim Nisar Hussain	Baghwanpora, Lal Bazar, Srinagar 190023
3	01	Minsha Latief	Mohd. Latief Dar	90 Feet Road, Iqbal Colony, Lane No. 3, Soura, Srinagar

Jammu Wing

S. No.	Roll No.	Name of the Candidate Mr/Ms	Parentage S/Shri	Residence
1	47	Shatmanyu Sharma	Goutam Kumar	H.No. 5, Bhalwal, Jammu, 181122
2	58	Viren Magotra	Rajeev Magotra	H.No. 212, Sec. 2, Channi Himmat, Jammu
3	63	Meha Wazir	Manmohan wazir	H.No. 54, Lane 2/A, Roop Nagar, Enclave, Jamnu, 180013
4	52	Danish Gill	Waris Gill	H.No. 69, Christian Colony, Veer Marg, Jammu

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016 which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.
2. The engaged candidate(s) shall furnish an undertaking before the Registrar General in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order, failing which he/she shall not be allowed to take up the assignment.

By Order.

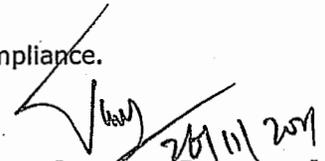

(Jawad Ahmed)
Registrar General

No:- 49833-54/RG/98

Dated:- 26-11-2021

Copy of above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
..... for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.
5. CPC, eCourts, High Court of J&K and Ladakh, Jammu for information with the request to upload the same on the official website of the Hon'ble High Court.
6. Director Finance, High Court of J&K and Ladakh, jammu.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar
..... for information and necessary action.
8. Incharge Libarary, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
9. Mr./Ms. _____
..... for information and necessary compliance.


Registrar General